

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOME AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2611**

**TO BE ANSWERED ON THE 09<sup>th</sup> JULY, 2019/ ASHADHA 18, 1941 (SAKA)**

**REPORT OF NCRB**

**2611. SHRI RAVIKUMAR D.:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the National Crime Records Bureau (NCRB) has submitted its report for 2017;**

**(b) if so, the details thereof;**

**(c) if not, the reasons therefor; and**

**(d) the details of the action taken on the report of 2016?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) National Bureau of Crime Records (NCRB) publishes crime statistics in its report "Crime in India". 'Crime in India' for the year 2017 has not been finalised by NCRB.**

**(b) Does not arise in view of reply at (a) above.**

**(c) With a view to ensure that published data suits the requirements of various stakeholders, NCRB has comprehensively revised the proforma for collecting crime statistics. NCRB has trained States/ Union Territories personnel on the new formats. The data in the revised proforma from all States/ Union Territories has not been received.**

**(d) The statistics in the 'Crime in India' reports, including the report for the year 2016, are used by Central and State Governments for framing various policies and initiatives and also by various other stakeholders for research purposes etc.**

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